(c) to (e) Regarding such construction work, wherever applicable, protests have been lodged with Pakistan Rangers and the Flag Meetings of the field commanders are held in all the cases. The matter is also taken up by the Border Security Force (BSF) with Pakistan Rangers during scheduled meetings at various levels.

New map issued by China

†1133. SHR1 NARESH CHANDRA AGRAWAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government is aware of the fact that the other areas including the State of Arunachal Pradesh in India have been shown as a part of China in the new map issued by China;
 - (b) if so, the action taken by Government against this illegal act of China;
- (c) whether it is also a fact that China has constructed several roads on the border of the country and its vicinity posing constant threat to the security of the country; and
 - (d) if so, the action taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) and (b) China disputes the international boundary between India and China in the Eastern Sector and claims approximately 90,000 square kilometers of Indian territory in the State of Arunachal Pradesh. Indian territory under the occupation of China in Jammu and Kashmir is approximately 38,000 sq. kms. In addition, under the so-called China-Pakistan "Boundary Agreement" signed between China and Pakistan on 2 March, 1963, Pakistan illegally ceded 5,180 sq. kms. of Indian territory in Pakistan Occupied Kashmir to China. The fact that Arunachal Pradesh and Jammu and Kashmir are integral and inalienable parts of India has been clearly conveyed to the Chinese side. The two countries have appointed Special Representatives to explore from the political perspective of the overall bilateral relationship the framework for a boundary settlement, There have been fourteen meetings of the Special Representatives till date.

(c) and (d) Government is aware that China is developing the infrastructure in the border regions opposite India in Tibet and Xinjiang Autonomous Regions. This includes the Qinghai-Tibet Railway line, with proposed extension upto Xigaze and Nyingchi, and development of road and

[†]Original notice of the question was received in Hindi.

airport facilities. Government is giving careful and special attention to the development of infrastructure in the border areas opposite China, in order to meet our strategic and security requirements and also to facilitate the economic development of these areas. This includes the States of Jammu and Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it.

Settlement of boundary issues with Bangaladesh

1134. SHRI RAJKUMAR DHOOT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that boundary settlement agreement with Bangladesh was recently signed by Government;
 - (b) if so, the details thereof;
 - (c) whether the State Government of West Bengal is against this settlement;
 - (d) if so, the reasons put forward by the State Government; and
 - (e) the action Government has taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED):
(a) and (b) A Protocol to the Agreement Concerning the Demarcation of the Land Boundary between India and Bangladesh and Related Matters, 1974, was signed during the visit of the Prime Minister to Bangladesh on September 06, 2011. The Protocol addresses the outstanding land boundary issues pertaining to the un-demarcated land boundary, exchange of enclaves and territories in adverse possession. It is subject to ratification by the Governments of the two countries and shall enter into force on the date of exchange of Instruments of Ratification.

(c) to (e) The Protocol is based on the situation on the ground and takes into account the wishes of the people residing in the areas involved. In building this Agreement, the Government has received the full support and written concurrence of the State Governments concerned, including the State Government of West Bengal.

Project visa for expats

1135. SHRI MOHD. ALI KHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state: